

# OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQS), DELHI

## CIRCULAR

**Sub : Adherence to formal dress code.**

In continuation of earlier circular of this office bearing reference no. 20331- 20481/ Cir./ Misc./ Admn.II/2019 dt. 04/04/2019, the officials of this establishment are once again directed to adhere to formal dress code as appended below while on duty :

**Male Officials :**

Shirt (preferably plain), Trousers and Formal Shoes.

**Female Officials :**

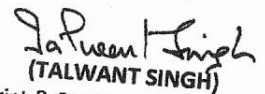
Saree, Suit with Dupatta or Pant-Shirt.

**(T-shirt, Jeans, Casual Shirt, Jooties, Sport Shoes or Loafer Shoes are strictly prohibited.)**

All the Ld. Judicial Officers and Ld. Officers-In-Charge of the respective Courts/Branches are requested to ensure that the staff working under them complies with the aforesaid directions in letter and spirit.

In case any official violates the aforesaid directions, Ld. Judicial Officers and Ld. Officers-in-Charge of respective Courts/Branches are requested to issue warning in writing to the erring official at their own end. In case no improvement is seen in the conduct of the official, name of the erring official and action taken report along-with relevant documents be forwarded to the Ld. District & Sessions Judge of the District concerned for necessary action.

If the erring official continues to violate the above directions and still no improvement is seen in his/her conduct, Ld. District & Sessions Judges of the concerned district are requested to forward name of the erring Official and a detailed action taken report along with all the relevant documents in this respect to the undersigned.

  
(TALWANT SINGH)

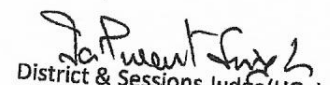
District & Sessions Judge(HQs)  
Tis Hazari Courts, Delhi

No. 31669-31819  
/Admn.II/Misc./2019

Dated, Delhi the 16/5/19

Copy to:

1. Ld. District & Sessions Judges, West, New Delhi, East, North-East, Shahdara, North, North-West, South, South-East and South-West Districts and District & Sessions Judge-cum-Special Judge(PC Act)(CBI), Rouse Avenue Courts with request to circulate amongst all concerned.
2. All the Judicial Officers(DHJS & DJS), Central District to circulate amongst all the staff members posted under their control.
3. All the Sr. AO (J) / AO (J)/ Branch Incharge, Central District to circulate amongst all the staff members posted under their control.
4. PS to undersigned.
5. For uploading on LAYERS.
6. For uploading on Website through LAYERS (R&I Branch (C), THC, Delhi).

  
District & Sessions Judge(HQs)  
Tis Hazari Courts, Delhi